

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 207
CP-40/241-242/ND/2018

IN THE MATTER OF:

Suresh Kumar Chauhan & Ors.

... **Applicant/Petitioner**

Versus

Empire Eparks Pvt. Ltd. & Ors

... **Respondent**

Under Section: 241-242

Order delivered on 22.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : None

For the Respondent : PCS Sanchita Bhardwaj

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There is no appearance on behalf of the Petitioner. In the interest of justice, hearing is deferred to 22.10.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)